The Deputy Minister of Labour (Shri Abid Ali): (a) 2211.

(b) Representations have been received from time to time on behalf of transport workers for the enactment of separate legislation to regulate their working conditions.

(c) A tripartite Committee has been set up to go into the question. Its report is awaited.

Plantation Labour Act

1664. Shri Dasaratha Deb: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Plantation Labour Act has been implemented by any Tea Estate in Tripura;

(b) the names of the Tea Estătes which have implemented the Act partly;

(c) the action taken by Government to get the Act implemented; and

(d) the difficulties in the way of implementation of the Act?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). All the tea estates in Tripura are gradually implementing the Plantation Labour Act.

(c) The Tripura Administration has set up a machinery to keep a watch on the proper implementation of the Act.

(d) The provisions relating to housing and medical facilities are causing some difficulty because of the weak financial position of the tea estates which are mostly small.

Coal Mines Welfare Commissioner (Bihar)

1665. Shri Rajendra Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Coal Mines Welfare Commissioner (Bihar) has so far refused to comply with the repeated request of the Advisory Committee to place Government audit report before the said Committee for perusal; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

Water Level in Delhi

1666. Shri Rameshwar Tantia: Will the Minister of Works, Housing and Supply be pleased to state the steps taken so far to bring down sub-soil water level that was reported to have endangered the foundations of buildings in New Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): It is not correct that rise in sub-soil water level has endangered the foundations of buildings. A number of tube wells are, however, being sunk for lowering sub-soil water level. A comprehensive survey to improve the surface drainage in the compounds, lawns and gardens has been completed and further recommendations of the Technical Experts are awaited.

राजस्यान में जिस्यापित व्यक्ति

१६६७. श्री प० ला० बाक्याल : क्या पुनर्वांस तथा अरुग्संख्यक कार्य मंत्री यह बताने की रूपा करेगे कि :

(क) क्या यह सच है कि राजस्थान के जिला गंगानगर में बहुत से शरणाधियों की दूकानें १९ भक्तूबर, १९४७ को झाग से भस्म हो गई ;

(ल) क्या इस सम्बन्ध में घरणाचियों को सहायता देने के विषय में सरकार से कोई प्रार्थना की गई है;

(ग) सरकार इस सम्बन्ध में क्या कर रही है ; और